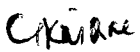


In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA./TA/MP. No...../199

(3)

..... *Sene Ram* Versus *Govt.*

Date of Order	Orders
<u>20.1.97</u>	<u>OA 33/87</u> <i>Sh. N. K. Gantam</i>, counsel for the applicant. Heard. Counsel for the applicant prays for time to amend the OA. May be listed for admission on 8.4.97.  (O. P. Sharma) Administrative Member  (GOPAL KRISHNA) Vice Chairman (J)
<u>8.4.97</u>	<i>Sh. N. K. Gantam</i>, counsel for the applicant. Heard. The learned counsel for the applicant prays for permission to the withdraw this OA with liberty to file a fresh OA. Permission to withdraw the OA, as prayed for, is granted. The OA stands dismissed as having been withdrawn.  (O. P. SHARMA) Administrative Member  (GOPAL KRISHNA) Vice Chairman (J)

*Copy of order
issued to a/p.*

*vide - 351
OA - 21-4-97*